## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

### PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.199/9/HDB//2017
NAME OF THE COMPANY	KMK Event Management Limited
NAME OF THE PETITIONER(S)	Mr. Sitaram Panwar
NAME OF THE RESPONDENT(S)	KMK Event Management Limited
UNDER SECTION	9 of IBC

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tej Phatash Tostmusal	Advocate	9885743154	T

#### **Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H. Rowersh Chow dary J. Reversh Boby	Advocate	3866296350	J. Recesor B
eard Shri Tej Prakash Toshniwal, Learne howdary and Shri J. Ramesh Babu for the		e Petitioner and Shri M. Ran	hesh

The Learned Counsel for the Respondent accepts notice and waives further notice and requested to post the matter on 17.11.2017. Post the case on 17.11.2017. We make it clear that no further adjournment shall be granted. The Learned Counsel for the Petitioner is directed to furnish one more copy of the Petition along with material papers to the Learned Counsel for the Respondent today itself.

